123 12 Noon

Statement by Minister correcting the reply given in the Rajya Sabha on the 16th November, 1977 to Unstarred Question 128 regarding the National Capital region plan.

निर्माण और स्नावास तथा पृति स्नौर वुनर्वास मंत्रालय में राष्य मंत्री (श्री राम किकर): मान्यवर, मेरे द्वारा राष्ट्रीय राज-धानी क्षेत्र प्लान के बारे में दिनांक 16 नवस्वर. 1977 को ग्रतारांकित प्रश्न संख्या 128 के भाग (ख) के सम्बन्ध में दिए गए उत्तर के संदर्भ मे मझे खेद से कहना पड रहा है कि उनमें तत्थारक गलती हो गई थी।

प्रश्न के भाग (ख) के उत्तर में मैने कहा था कि केन्द्रीय सरकार राष्ट्रीय राज्धानी क्षेत्र में स्थित उपनगरों में भूमि के विकास तथा वाणिज्यिक स्थान के निर्माण के लिये ग्रपेक्षित निधियों का एक ग्रंश देती है। जांच करने पर माल्म हुआ है कि केन्द्रीय सरकार राष्ट्रीय राजधानी क्षेत्र में स्थित उपनगरों में भूमि के भ्रर्जन रिहायशी, वाणिज्यिक, श्रौद्योगिक प्रयोगीं के विकास स्रादि के लिये निधियों का एक ग्रंश देती है

## PAPERS LAID ON THE TABLE

I. Report (1975-76) and Accounts of the Bihar State Forest Development Corporation Limited Datna and lated paper.

II. The Betwa River Board Rules 1977.

THE MINISTER OF STATE THE MINISTRY OF AGRICULTURE (SHRI BHANU PRATAP SINGH): Sir, I beg to lay on the Table:

I A copy (in English and Hindi) of the First Annual Report and Accounts of the Bihar State Forest Development Corporation Limited. Patna for for the period 10th February, 1975 to 31st March, 1976, together with the Auditors' Report on the Accounts

the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library, See No. LT-1604/78].

II. A copy (in English and Hindi) of the Ministry of Agriculture and Irrigition (Department of Irrigation) Notification G.S. R. No. 22. dated the 7th January, 1978, publishing the Betwa River Rules, 1977, under section 24 of the River Board Act, 1976.

[Placed in Library See No. LT-1699/787.

Certified Account (1974-75) of Visvabharati University Santiniketan and Related Papers

THE MNISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): Sir, I beg to lay on the Table a copy (in English ind Hindi) of the certified Annual Accounts Visvabharati University, Santiniketan, for the year 1974-75, and the Audit Report thereon, together with a statement giving reasons for the delay in liying the document. [Placed in Library. See No. LT-1606/78].

I. Report (1976-77 and Account of the Hindustan Housing factory limited New Delhi and Related papers.

II. The Urban Land Ceiling and Regulation) Eight Amendment Rules 1977 and related paper. ..

निर्माण ग्रौर ग्रावास तथा पृति ग्रौर पुनर्वात मंत्रालय में राज्य मंत्री (श्री राम किकर): श्रीमन्. ग्रापकी ग्रन्मित से निम्न-लिखित पत्नं सभा पटल पर रखता हुं:

(I) 1976-77 के वर्ष के लिये हिन्दुस्तान हाउभिंग फैक्टरी लिमिटेड. नई दिल्ली का 24वां वार्षिक प्रतिवेदन तथा लेखों की एक प्रति (हिन्दी में). लेखों पर लेखापरीक्षकों के प्रतिबेदन